

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

FRIDAY, THE 17TH DAY OF APRIL, 2020 /28TH CHAITHRA, 1942

Bail Appl.No.1577 of 2020

O.R.NO.4/2019 OF NCB, SUB ZONE, COCHIN,
ERNAKULAM DISTRICT

PETITIONER/ACCUSED:

SRI. JABIR MULLALI, AGED 23 YEARS,
S/O. ABDUL AZEES, MULLALI HOUSE,
PONNANKAI, AREEKKARA,
KUNHIPALLI, KOTTALI PO,
KANNUR DISTRICT.

BY ADV.SRI.T.G.RAJENDRAN

RESPONDENTS/COMPLAINANT AND STATE:

THE INTELLIGENCE OFFICER,
NARCOTICS CONTROL BUREAU,
SUB ZONE, COCHIN - 682 018,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.

BY SR. PUBLIC PROSECUTOR SRI.M.V.S.NAMBOOTHIRI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
17.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Dated this the 17th day of April, 2020

Heard the matter for sometime.

2. Learned counsel for the applicant submitted that the matter be posted before the regular court.

Post the matter before the regular court.

**T.V.ANILKUMAR
JUDGE**

krj